

C. A. T. Bench, JAIPUR

Date of Order	Orders
9.2.93	Mr. Kedar Solanki. brief holder for Mr. Kamalakar Sharma.
All the defects removed in the M.P. to - clay 17/3	Defects still not removed. The application is fit to be declined for registration under rule 5(4) of the C.A.T. Procedure Rules 1987. Be listed before Court for appropriate orders on 17.3.93. DEPUTY REGISTRAR Central Administrative Tribunal Jaipur Bench, JAIPUR
17.3.93	Mr. Chandra Prakash - Brief Holder of Mr. Kamalakar Sharma - Counsel for applicant.
Not necessary to send the order to party 15/4	Heard the learned Counsel for the applicant. M.P. is allowed as the applicant has mentioned in the M.P. that from the date of communication the M.P. is within time. M.P. stands disposed of. The O.A. may be listed for direction on 15.4.93. (B.N. Dhowdigyal) Member (A) (D.L. Mehta) Vice-Chairman
	Not necessary to send the order to party Bkry 15/4/93